NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>07.02.2017.</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 743/16

PETITION NUMBER

TP 267/17

NAME OF THE PETITIONER (S) :

SHILPA MEDICARE LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

8

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Slyan Sunder 968666 0528

PETITIONER ADVOCATE

count & per compay is Preser

He reported that he had filed one set of copy. He is directed to file one more set of copy. He has filed synopsis. Counsel is also requested to further clarify on the points raised by the Tribunal.

Posted to 14.02.2017.

MEMBER (J)

MEMBER (T)